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Title : Motion for consideration of the Payment of Gratuity (Amendment) Bill, 2009. (Motion Adopted and Bill Passed).

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): Madam Speaker, I beg to move:

"That the Bill further to amend the Payment of Gratuity Act, 1972, be taken into consideration."

MADAM SPEAKER: The question is:

"That the Bill further to amend the Payment of Gratuity Act, 1972, be taken into consideration."

*The motion was adopted.*

*...(Interruptions)*

MADAM SPEAKER: Now we will now take up clause-by-clause consideration of the Bill. The question is:

"That clauses 2 and 3 stand part of the Bill."

*The motion was adopted.*

*Clauses 2 and 3 were added to the Bill.*

*Clause 1, the Enacting Formula and the Long Title were added to the Bill.*

*...(Interruptions)*

SHRI MALLIKARJUN KHARGE: I beg to move:

"That the Bill be passed."

MADAM SPEAKER: The question is:

"That the Bill be passed."

*The motion was adopted.*

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